

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

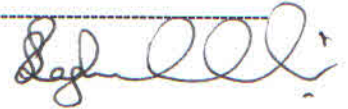
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	TP 81/16	Hearing	397-398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram  
Cadambi**  
9900039859  
for  
**C.K. Nandakumar**

**Respondents**



2) **Sachin Vasudev**  
8971563246

**Petitioner**



Counsel for petitioner is present. Counsel for respondents is present. He has filed two sets of copies. He undertakes to serve one more copy to the petitioner counsel.

List it on 12.07.2017 for hearing.

  
MEMBER (J)

  
MEMBER (T)